

Annexure-5

Name of the corporate debtor: DOSHION PRIVATE LIMITED

Date of commencement of liquidation: 03rd October, 2023List of stakeholders as on: 7th February, 2024

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1.	State Sales Tax	State Government	01.10.2021	67,40,11,992.00	67,40,11,992.00	Unsecured	NIL	No	3.79%	NIL	NIL	NIL	NIL	Updated claim not received as on liquidation commencement date, Hence claim submitted during the CIRP Period duly admitted.
2.	Employee State Insurance Corporation (ESIC)	State Government	20.12.2021	1,73,27,392.00	1,73,27,392.00	Unsecured	NIL	No	0.10%	NIL	NIL	NIL	NIL	Updated claim not received as on liquidation commencement date, Hence claim submitted during the CIRP

														Period duly admitted.
3.	Income Tax Department, TDS-1, Ahmedabad	Central Government	03.11.2023	6,17,39,092.00	6,17,39,092.00	Unsecured	NIL	No	0.35%	NIL	NIL	NIL	NIL	Revised and updated Claim received as on liquidation commencement date.
4.	Office of Commercial Tax Officer (Audit)-3, Mangalore	State Government	06.11.2023	1,78,66,326.00	1,78,66,326.00	Unsecured	NIL	No	0.10%	NIL	NIL	NIL	NIL	NIL
5.	Asst. Comm. Of Commercial Tax (Audit)-5, Mangalore DGSTO	State Government	19.08.2023	49,561.00	49,561.00	Unsecured	NIL	No	0.00%	NIL	NIL	NIL	NIL	Updated claim not received as on liquidation commencement date, Hence claim submitted during the CIRP Period duly admitted.
6.	Commercial Tax Officer, Korba Circle-02	State Government	25.07.2023	16,01,935.00	16,01,935.00	Unsecured	NIL	No	0.01%	NIL	NIL	NIL	NIL	Updated claim not received as on liquidation commencement date, Hence

														claim submitted during the CIRP Period duly admitted.
7.	Regional Provident Fund Commissioner, Vatwa	Central Government	08.11.2023	87,45,519.00	87,45,519.00	Unsecured	NIL	No	0.05%	NIL	NIL	NIL	NIL	NIL
8.	Office of the Principal Commissioner of Central GST & Central Excise, Ahmedabad South	Central Government	01.10.2021	12,33,40,759.00	12,12,16,113.00	Unsecured	NIL	No	0.68%	NIL	NIL	21,24,646.00	NIL	Updated claim not received as on liquidation commencement date, Hence claim submitted during the CIRP Period is duly admitted. Rs 21,24,646.00 pertains to dues from Doshion Water Solution P Ltd. hence not admitted.
TOTAL				90,46,82,576.00	90,25,57,930.00				5.07%			21,24,646.00		